

ITEM NO.17

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2721-2722/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SRIPAL ETC.

Respondent(s)

Date : 22-08-2024 These appeals were called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR
Ms. Harshita Nigam, Adv.
Ms./Mr. Sharanya Sinha, Adv.

For Respondent(s)

Mr. Anubhav , AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 3 and 5 are duly represented.

SLP stands abated against respondent Nos. 1, 2 and 4.

Original Records of the High Court and the Trial Court have
not been received.

Let reminder be issued.

List again on 15.10.2024.

SUJATA SINGH
Registrar

MG